

**Fact-sheet on enforcement related issues for the State/UT**

<b>S. No.</b>	<b>Subject</b>	<b>Information</b>
1.	Name of State/UT	<b>Karnataka</b>
2.	State Population as per census 2011	<b>6.11 crores</b>
3.	No. of Districts in the State/UT	<b>30</b>
4.	Name and Designation of the Food Safety Commissioner	<b>Name:</b> Smt. Manjushree Narasimhaiah, IAS <b>Designation:</b> Commissioner of Food Safety for Karnataka & Commissioner Health & Family Welfare Services
5.	Contact details & e-mail	<b>Address:</b> Public Health Institute, Sheshadri Road, Bangalore-560001 <b>Tel:</b> 080-22354085 <b>Fax:</b> <b>Email:</b> <a href="mailto:com-hfws@karnataka.gov.in">com-hfws@karnataka.gov.in</a>
6.	Name of Nodal Officer and contact details	<b>Name:</b> Ms.Kamla Bai B., Dy. Commissioner (Food Safety), KAS <b>Address:</b> <b>Tel:</b> <b>Fax:</b> <b>Email:</b> caoadmkar@gmail.com
7.	Number of DO	<b>Full Time:</b> <b>Part Time:</b> 36
8.	Number of AO	
9.	Number of FSO	<b>Full Time:</b> 49 <b>Part Time:</b> 114
10.	Status of State Food Laboratories	<b>Total Number-</b> 5 <b>Number of functional laboratories-</b> 5
11.	Number of Food Analyst	9
12.	No. of State labs that are NABL accredited	Under process
13.	Food Business Units licensed till date	<b>Online:</b> 142800 <b>Offline:</b>
14.	Food Business Units registered till date	<b>Online:</b> 332919 <b>Offline:</b>
15.	<b>Status of Online (FLRS) license/Registration in districts of States/UTS</b>	
<b>a</b>	No. of Districts issuing license/registration ONLINE only	36
<b>b</b>	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
<b>c</b>	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is <b>re-constituted</b> (SLAC)	Under process
17.	Whether District level Advisory Committee is <b>re-constituted</b> (DLAC)	Under process

18.	Whether Appellate Tribunal is operational?	No
<b>ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)</b>		
19.	Number of food samples collected	3945
20.	Number of food samples analyzed	3945
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	456
22.	Number of cases launched against FBOs	Adjudications- 249 Criminal Court- 71
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 146 penalty is imposed
		Amount of Penalty raised-
24.	Details of Criminal cases	No. of cases convicted-0
		No. of cases Acquittal-0
		Amount of Penalty raised- 0